

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.10.2018 (Tuesday)

Court – II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 252 of 2018	Chandrashekhar Bellad Vs. Orion Offset Pvt. Ltd. & Ors.	Kamal Ahuja	Prateek Gupta
2.	Comp. App (AT) No. 301 of 2017	Priyaranjani Fibers Ltd. & Ors. Vs. D. Srinivasa Rao & Ors.	Abhijit Sinha Mamta Tiwari Sangeeta Mandal TusharBhatnagar	Tarun Mehta

For Admission (After Notice)

3.	Comp. App. (AT) No. 239 of 2018	Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs & Anr.	Rahul Singh	Prema Priyadarshini
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Handwritten signature and date: 29/10/2018

By Order

Joint Registrar

Handwritten date: 29-10-18